

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.185 of 2015

Dated: 16th September, 2016

In the matter of :

M/s Kalini Industries Pvt. Ltd.

... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

O R D E R

Bench did not assemble today.

The matter is posted for hearing on **18th October, 2016.**

Court Master

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